

**Pensionary Benefit to Retired Punjab Government Employees**

1855. SHRI KIRPAL SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether the Punjab Government pensioners who were in service from 1947 to May, 1956 are getting pension benefits like Rs. 40/- for dental charges, Rs-75/- for spectacles and medical allowance as are given to other pensioners of Punjab Government;

(b) if not, the number of such pensioners;

(c) whether the Government are considering to grant such facilities to these retired employees of Punjab Government; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA):

(a) to (d). Fixed medical allowance of Rs. 40/- p.m. is granted to such of those Punjab Govt. pensioners who have opted for the same. This allowance as well as the prescribed reimbursement of cost of spectacles are admissible to all Punjab Government pensioners irrespective of their dates of retirement. There is no "Pension benefit like Rs. 40/- for dental charges" for Punjab Government pensioners.

[*Translation*]

**Arrest of Persons Involved in Terrorists Activities in J & k and Punjab**

1856. SHRI KANKAR MUNJARE: Will the PRIME MINISTER be pleased to state:

(a) the number of persons involved in terrorists activities apprehended in Punjab and Jammu and Kashmir during the year 1889 and 1990; and

(b) the details of the action taken against them, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) and (b). In Punjab 2466 extremists were arrested in 1989 and 1637 were arrested upto November, 1990. In Jammu and Kashmir, 124 terrorists were arrested during 1989. In 1990, 4593 persons were apprehended in the state of Jammu and Kashmir, of whom, 2044 were arrested under TADA after preliminary enquiries.

In Jammu and Kashmir TADA cases have been started and 892 persons are under detention. In Punjab the State Government is taking appropriate action under the law.

[*English*]

**Bodo Volunteers**

1857. SHRIMORESHWAR SAVE: Will the PRIME MINISTER be please to state:

(a) whether it is a fact that Bodo volunteers are armed with sophisticated rocket launchers;

(b) if so, the Government reaction thereto; and

(c) the approximate strength of Bodo volunteers?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) to (c). The Government has no information about possession of sophisticated rocket launchers by Bodo volunteers. It is difficult to make a guess about strength of the Bodo volunteers with reasonable accuracy.

**Holding of Meeting in Cities in Punjab by Terrorists**

1858. SHRIMORESHWAR SAVE: Will the PRIME MINISTER be pleased to to state: